

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.202 - IA/383(AHM)2023
In
CP(IB) 39 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Hardik Fakirchand Shah Proprietor of Cotton Hub
V/s
Male Squareretails Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 08/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Sumit Parikh, Advocate
For the Respondent :

ORDER

IA/383(AHM)2023

Learned counsel for the Applicant/Liquidator seeks time to place on record the status of the liquidation account closed or not.

Re-list on 21.06.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)